

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP.209/2001

in

OA 484/1999

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New Delhi this the 23rd day of October, 2001

Hon'ble Smt.Lakshmi Swaminathan,Vice Chairman (J)

Hon'ble Shri Govindan S.Tampi, Member (A)

Jagbir Singh
S/o Shri Kishen Swaroop,
R/O H 3-A, Laxmi Nagar,
Opp.Vijay Chowk,Delhi-92

..Petitioner

(By Advocate Shri H.C.Sharma)

VERSUS

Shri R.D.Kapoor,
Secretary to the Govt.of India,
Department of Food Processing
and Distribution, Krishi Bhawan,
New Delhi.

..Respondent

(By Advocate Shri Rajinder Nischal

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

Shri Rajinder Nischal,learned counsel has tendered unconditional apology on behalf of respondents, including Shri R.L.Kapoor, Under Secretary to the Govt.of India, Ministry of Consumer Affairs, Food and Public Distribution that there has been no intention at all to disobey the Tribunal's order dated 23.3.2000. We are informed by Shri S.M.Arif,learned counsel who is present in Court and in the panel of the Central Govt.that a recent judgement of the Supreme Court on the issues raised in the present CP has been pronounced which will have ^a bearing in this case. Shri Rajinder Nischal,learned counsel for respondents as well as Shri H.C.Sharma,learned counsel for the petitioner have agreed that the respondents may be granted some time to pass appropriate orders in the light of the aforesaid recent order of the Hon'ble Supreme Court.

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2. Learned counsel for the respondents has also fairly submitted that the respondents may be granted one month to pass necessary orders in the matter, in accordance with the recent judgement of the Hon'ble Supreme Court. 38

3. Taking into account the above submissions of the learned counsel for the parties, CP 209/2001 is disposed of. Notice issued to the alleged contemnor/respondent is discharged, subject to his passing the aforesaid order within one month with intimation to the petitioner. File be consigned to the record room.

(Govindan S. Tampi)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman(J)